

15/92

11-12-95

Hon. Mr. V. K. Seth, A.M.
Hon. Mr. D. C. Verma, J.M.

Sanjiv Singh, beneficiary
of Rev. S. N. Sahai, learned counsel
for applicant prays for adjournment
till 8-2-96.


J.M.

L.K.
A.M.

8/2/96

Hon. Mr. V. K. Seth, A.M.
Hon. Mr. D. C. Verma, J.M.

for applicant: S. N. Sahai
for State of U.P. Sh. Akhaur
for Union of India. None

let on 3/4/96.




J.M.

L.K.
A.M.

3.4.96

Case not reached adjourned
03.6.96

Proc
Proc

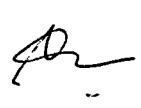
3.6.96

No change in adjournment
29.8.96

29-9-96

Hon. Mr. V. K. Seth, A.M.
Hon. Mr. D. C. Verma, J.M.

done for further
list on 05-11-96 for hearing.



J.M.

L.K.
A.M.